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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/14/2017
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Prithviraj	Counsel for Respondents 1-3	
2. Seema Kumari Chouhan	For K. moorthy Counsel for Petitioner	

ORDER

Ms Seema Kumari Chouhan, proxy representing the petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority today as he is held up at the High Court of Madras. Shri Prithviraj, counsel for respondents present. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 06.12.2017 at 10.30 A.M.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)